## GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF MINING Civil Secretariat, Jammu

## **Notification**

Jammu, 19<sup>th</sup> of April 2021

**S.O\3**9.-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act, 1957 (Central Act 67 of 1957), the Government hereby make the following amendments in the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016; namely:-

1. after sub rule (1) of Rule 10, the following proviso shall be added:

"Provided that Government/Department may also allow preparation of the Mining Plans by the officers of the Geology and Mining Department having requisite qualification and experience as prescribed for a Recognized Qualified Person (RQP)".

2. after third proviso to Rule 27, the following shall be added as fourth proviso:

"Provided also that no Minor Mineral Block shall be put to eauction without having secured NOCs from the stakeholding departments as may be prescribed by the Department of Mining/Department of Environment, Ecology and Remote Sensing".

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS,

Dated: 19.04.2021

Commissioner/Secretary to the Government.

No: IND/MNG/08/2017

Copy to the:

1. All Financial Commissioners.

2. Director General of Police, J&K.

- 3. Principal Secretary to the Lieutenant Governor.
- 4. All Principal Secretaries to the Government.
- 5. Principal Resident Commissioner, J&K Government, New Delhi.
- 6. Chief Electoral Officer, J&K.



- 7. All Commissioner/Secretaries to the Government.
- 8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 9. Divisional Commissioner, Jammu/Kashmir.
- 10. Director General, J&K Institute of Management, Public Administration and Rural Development.
- 11. Concerned Officers.
- 12. Chairman, J&K Special Tribunal.
- 13. All Heads of Departments/Managing Directors.
- 14. All Deputy Commissioners.
- 15. Director, Information, J&K.
- 16. Secretary, J&K Public Service Commission.
- 17. Director Estates, J&K.
- 18. Director, Archives, Archaeology and Museums, J&K.
- 19. Director, Geology and Mining, J&K.
- 20. Director, Panchayati Raj, J&K.
- 21. Secretary, J&K Services Selection Board.
- 22. General Manager, Government Press, Jammu/ Srinagar.
- 23. Private Secretary to the Hon'ble Lieutenant Governor.
- 24. Private Secretary to Advisor (S) to the Lieutenant Governor.
- 25. Private Secretary to Advisor (F) to the Lieutenant Governor.
- 26. Private Secretary to Advisor (B) to Lieutenant Governor.
- 27. Private Secretary to Advisor (BK) to Lieutenant Governor.
- 28. Private Secretary to the Chief Secretary.
- 29. Private Secretary to Commissioner/Secretary to the Government, General Administration Department/Mining Department.
- 30. Incharge Website, Mining/GAD.
- 31. Government Order file/Stock file.

(Aamir A. Rather)

Under Secretary to the Government